

Filing number- 2797

Filed as WP(S)

Writ Stamp Reporting

NISHA KUMARI

Vs.

The State of Jharkhand & others

SJ

CFS:

Caveat Clr

Petition Rs. 250/-

Affidavit Rs. 5/- + Rs. 15/- Advocate Welfare Stamp

Vakalatnama Rs.15/- + 30/-

Defects:

1. Annexures may be certified to be true.
2. typed copy of page number 16 to 18,31,46,47 may be given.
3. fresh or typed copy of page number 20 to 23, 26 to 32 , 35 may be given.
4. copy may be serviced to respondent number 3 to 5
5. Ann 1 and Ann 9 may be marked clearly on page number 16 and 48 respectively.

Sameer

17.06.2020